

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2865/2026 BLAPL/1011/2026	BIPUL BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /273 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000143/2025
2	D-BLAPL/2866/2026 BLAPL/1012/2026	MOHANLAL MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /426 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA GR/0000655/2025
3	D-BLAPL/2868/2026 BLAPL/1013/2026	ALAUDDIN @ ALAUDDIN SHAIKH VS STATE OF ODISHA	RAMESH AGARWAL VS	LAHUNIPADA /214 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh) GR/0000861/2025
4	D-BLAPL/2880/2026 BLAPL/1014/2026	BABLU NAYAK VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
5	D-BLAPL/2881/2026 BLAPL/1015/2026	ABHISEK MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
6	D-BLAPL/2888/2026 BLAPL/1016/2026	KASI @ KASHIMUDDIN KHAN VS STATE OF ODISHA	PRATIK DASH VS	TIHIDI /197 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001190/2025
7	D-BLAPL/2893/2026 BLAPL/1017/2026	NANUMA BEBARTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUNUPUR /207 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000054/2025
8	D-BLAPL/2896/2026 BLAPL/1018/2026	HAREKRUSHNA @ HAREKRUSNA SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
9	D-BLAPL/2909/2026 BLAPL/1019/2026	KRUPASINDHU DIGAL @ KESHAB DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /10 /2026 SPECIAL JUDGE (POCSO), PHULBANI(Khandagiri) Spl/0000002/2026
10	D-BLAPL/40663/2025 BLAPL/1020/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	BANKI /203 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000311/2025
11	D-BLAPL/311/2026 BLAPL/1021/2026	MANAS BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SONEPUR /119 /2024 A.D.J.,SONEPUR(Sonepur) Spl/0000014/2024

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12	D-BLAPL/378/2026 BLAPL/1022/2026	SURAJ HEMBRAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /210 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000158/2025
13	D-BLAPL/2912/2026 BLAPL/1023/2026	SAHIL KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /181 /2025 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000058/2025
14	D-BLAPL/1557/2026 BLAPL/1024/2026	SITA KABASI @ SITARAM KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000133/2024
15	D-BLAPL/1819/2026 BLAPL/1025/2026	DATYA DEEP VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000045/2025
16	D-BLAPL/1914/2026 BLAPL/1026/2026	DEBENDRA BERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MARINE PST TALCHUA /57 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR ST/0000330/2025
17	D-BLAPL/1936/2026 BLAPL/1027/2026	PEETABASA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000045/2025
18	D-BLAPL/2247/2026 BLAPL/1028/2026	PRASANTA NAYAK @ PODA MASTER @ PRASHANT KUMAR NAYAK VS STATE OF ODISHA	SADHAN MOHANTY VS	TIGIRIA /76 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000074/2023
19	D-BLAPL/2432/2026 BLAPL/1029/2026	NETRA SAGARIA VS STATE OF ODISHA	SEPHALEE DAS VS	KOMNA PS /136 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000003/2023
20	D-BLAPL/2916/2026 BLAPL/1030/2026	JAGANATH PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /209 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000146/2021
21	D-BLAPL/2764/2026 BLAPL/1031/2026	SUSHANTA KUNDU VS STATE OF ODISHA	SANKET KANUNGO VS	MANIABANDHA /1 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000007/2026
22	D-BLAPL/2917/2026 BLAPL/1032/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SIMULIA /174 /2024 A.D.J., SORO(Baleshwar) ST/0000538/2024
23	D-BLAPL/2828/2026	GOURI DAS	BISWAJIT MOHANTY	BEGUNIAPADA /351 /2025

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	BLAPL/1033/2026	VS STATE OF ODISHA	VS	A.D.J.,KHALLIKOTE(Ganjam) ST/0000136/2025
24	D-BLAPL/2839/2026 BLAPL/1034/2026	SIDIO JAMUNDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALIAPANI /23 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000036/2025
25	D-BLAPL/2924/2026 BLAPL/1035/2026	NILAMBARA KANHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 A.D.J.,BOUDH(Baudh) 2(A)CC/0000040/2025
26	D-BLAPL/2861/2026 BLAPL/1036/2026	SMITH DUTTA ACHARYA VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	PURI SADAR /193 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000586/2025
27	D-BLAPL/2925/2026 BLAPL/1037/2026	SURENDRA DAS @ MANUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BELLAGAON /87 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000230/2025
28	D-BLAPL/2929/2026 BLAPL/1038/2026	AJMIR MONDAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	EOW,BHUBANESWAR /7 /2022 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000001/2024
29	D-BLAPL/2943/2026 BLAPL/1039/2026	GANESH GIRI VS STATE OF ODISHA	PARSURAM PANDA VS	BANSADA /357 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000888/2025
30	D-BLAPL/2951/2026 BLAPL/1040/2026	KUNA NAYAK @ KUNA NYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /10 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000016/2026
31	D-BLAPL/2954/2026 BLAPL/1041/2026	JITENDRA SETHI VS STATE OF ODISHA	SAMARESH PATTANAİK VS	/ /0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsipuri) Spl/0000011/2025
32	D-BLAPL/3020/2026 BLAPL/1042/2026	ISMAIL KHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA TOWN /509 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0001229/2025
33	D-BLAPL/3000/2026 BLAPL/1043/2026	BASAB RANJAN SETHI VS STATE OF ODISHA	MANORANJAN MUDULI VS	SUNDARGARH TOWN /328 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001195/2025
34	D-BLAPL/2990/2026 BLAPL/1044/2026	SANGRAM KESHARI PARIDA @ SANGRAM PARIDA VS	JYOTIRMAYA SAHOO VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam)

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35	D-BLAPL/2178/2026 BLAPL/1045/2026	STATE OF ODISHA MANDANGI MANGULU @ MANGULU MANDANGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	ST/0000038/2024 RAMANAGUDA /90 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) GR/0000395/2025
36	D-BLAPL/2998/2026 BLAPL/1046/2026	SATYA NARAYAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA /5 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000063/2026
37	D-BLAPL/2932/2026 BLAPL/1047/2026	RAJU KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /681 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002298/2025
38	D-BLAPL/2937/2026 BLAPL/1048/2026	BISHIKESAN BIBHAR VS STATE OF ODISHA	GHANASHYAM MUDULI VS	KOTOAGARH /174 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000211/2025
39	D-BLAPL/3003/2026 BLAPL/1049/2026	RAKESH DIGAL @ DIGHAL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BIRIDI PS /311 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000389/2025
40	D-BLAPL/2938/2026 BLAPL/1050/2026	JAYADEB MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /425 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000654/2025
41	D-BLAPL/2942/2026 BLAPL/1051/2026	BASUDEV HATI @ BABLU VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARIPADA TOWN /827 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001482/2025
42	D-BLAPL/2958/2026 BLAPL/1052/2026	DWITIKRUSHNA NAHAK @ TARU KALIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	ASKA /411 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001276/2025
43	D-BLAPL/2708/2026 BLAPL/1053/2026	KEDARNATH PALEI @ GOLEI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BALIPATNA /160 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000166/2024
44	D-BLAPL/2914/2026 BLAPL/1054/2026	RATAN KUMAR SHAW VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	UDITNAGAR /466 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0004064/2025
45	D-BLAPL/2962/2026 BLAPL/1055/2026	SHANKAR PADHI @ SANKAR PADHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /697 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001373/2025

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46	D-BLAPL/2973/2026 BLAPL/1056/2026	RAMAKANTA PARIDA @ MAKARA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /118 /2024 A.D.J., SORO(Baleshwar) ST/0000177/2025
47	D-BLAPL/2978/2026 BLAPL/1057/2026	RAMESH NAYAK VS STATE OF ODISHA	GOURAV MOHANTY VS	KHANDAGIRI P.S. /465 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001244/2024
48	D-BLAPL/2965/2026 BLAPL/1058/2026	SASHI SINGH VS STATE OF ODISHA	SURESH KUMAR JENA VS	SUNDARGARH TOWN /59 /2025 J.M.F.C.,SUNDERGARH(Sundargarh) GR/0000248/2025
49	D-BLAPL/3006/2026 BLAPL/1059/2026	BICHITRA MOHANTY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000121/2024
50	D-BLAPL/3009/2026 BLAPL/1060/2026	RABI @ JAGANNATH PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /53 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000054/2025
51	D-BLAPL/3015/2026 BLAPL/1061/2026	PRASANTH VASUDEVAN NAIR VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPERMETLA P.S. /19 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000138/2025
52	D-BLAPL/3017/2026 BLAPL/1062/2026	SHIJAM SALAHUDEEN VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPERMETLA P.S. /19 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000138/2025
53	D-BLAPL/2968/2026 BLAPL/1063/2026	SANTOSINI BISIMAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /304 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000957/2025
54	D-BLAPL/3028/2026 BLAPL/1064/2026	RAMA PANGI VS STATE OF ODISHA	SABYASACHI MISHRA VS	PADWA /100 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000250/2025
55	D-BLAPL/3030/2026 BLAPL/1065/2026	BHARAT KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /11 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000014/2026
56	D-BLAPL/3033/2026 BLAPL/1066/2026	SUBASH SAHOO VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANARAPAL /1 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000001/2025
57	D-BLAPL/2517/2026	ASHUTOSH KUMAR GOUTAM @ BABLU KILLO @ ASHUTOSH GOUTAM	CHANDAN SAMANTARAY	PUINTALA /374 /2024

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	BLAPL/1067/2026	VS STATE OF ODISHA	VS	2ND A.D.J., BALANGIR(Balangir) SC/0000027/2025
58	D-BLAPL/3034/2026 BLAPL/1068/2026	SAROJ KUMAR DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000001/2026
59	D-BLAPL/3036/2026 BLAPL/1069/2026	PRADEEP OJHA @ PRADEEP KUMAR OJHA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANPUR /129 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000479/2025
60	D-BLAPL/2979/2026 BLAPL/1070/2026	DINES KUMAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000092/2025
61	D-CMAPL/1577/2026 CMAPL/13/2026	PRATAP CHANDRA BEHERA VS PAWAN KUMAR SULTANIA	ADV. VS	// () //
62	D-CMP/3535/2026 CMP/201/2026	SUDIPTA SAHU VS PRITAM INFRA PRIVATE LTD., BALASORE	KARTIK CHANDRA TRIPATHY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasore) EC/0000032/2023
63	D-CMP/3788/2026 CMP/202/2026	SANTILATA DAS VS SUKANTA KUMAR DAS	SAMEER KUMAR DAS VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000382/2023
64	D-CMP/3555/2026 CMP/203/2026	RASHMI MOHANTY VS PRAFULLA KUMAR JENA	LALITA NARAYAN PATTNAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0002179/2022
65	D-CMP/3607/2026 CMP/204/2026	GANESWAR SAHOO VS PAHALI BEHERA	M. BALAKRISHNA RAO VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR(Kamakhyanagar) CS/0000082/2020
66	D-CMP/3783/2026 CMP/205/2026	RAJNIKANT LUHA VS THE DAYANAND ANGLI VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY, NEW DELHI	CHANDANA TRIPATHY VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir) CS/0000100/2021
67	D-CMP/3675/2026 CMP/206/2026	MAMATA PANDA VS ARJUN PANDA	SAIBRATA RATH VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000124/2025
68	D-CMP/1879/2026 CMP/207/2026	MANOJ KUMAR SAHOO VS	MAHESWAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA(Nayaguda)

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69	D-CMP/1519/2026 CMP/208/2026	MINA KUMARI SAHOO NARENDRA KUMAR SAHOO VS MINAKHI SAHOO	DWARIKA PRASAD MOHANTY VS	Fao/0000014/2025 // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000206/2017
70	D-CMP/3993/2026 CMP/209/2026	BENDI MOHAN RAO VS SARAVAGNAYA JAGANNATH GAJAPATI NARAYAN DEV	SAIBRATA RATH VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000022/2006
71	D-CMP/1117/2026 CMP/210/2026	ASHOK KUMAR SETHI VS SABITRI SINGH	SHIB SHANKAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000567/2018
72	D-CMP/3824/2026 CMP/211/2026	M/S. PUMA SECURITY SERVICES PVT. LTD.,SUNDARGARH VS BISRA STONE LIME CO. LTD., SUNDARGARH	DEBASHIS NANDA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000302/2016
73	D-CMP/3695/2026 CMP/212/2026	KAMALINI MOHAPATRA VS MADHAB PUROHIT	ANUGRAHA NARAYAN SAMANTARAY VS	// CIVIL JUDGE (SD),PADAMPUR(Bargarh) CS/0000052/2023
74	D-CMP/2665/2026 CMP/213/2026	BIRAJINI JENA VS BIJAYA KUMAR BEHERA	GAJENDRANATH ROUT VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000023/2025
75	D-CMP/3694/2026 CMP/214/2026	SUJAY SHANKAR SINGH DEO VS PUSPA KUMARI DEVI	RAJENDRA KUMAR MUND VS	// SPL. JUDGE (VIG),BHAWANIPATNA(Ka CVREV/0000003/2025
76	D-CONTC/2985/2026 CONTC/663/2026	ACHYUTANANDA DEY VS BIRENDRA KUMAR KURKURA, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// () //
77	D-CONTC/3063/2026 CONTC/664/2026	BHARAT SAHOO VS BRUNDABAN SATAPATHY,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// () //
78	D-CONTC/3074/2026 CONTC/665/2026	ASAMATI KHADIA @ PRADHAN VS INDRAMANI TRIPATHY, I.A.S	SIDDHARTH PRASAD MISHRA VS	// () //
79	D-CONTC/3079/2026 CONTC/666/2026	SOUDAMINI KHADIA VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// () //

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80	D-CONTC/3087/2026 CONTC/667/2026	BULAMANI BAG VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// 0 //
81	D-CONTC/3089/2026 CONTC/668/2026	ANAMI DUNG DUNG VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// 0 //
82	D-CONTC/3094/2026 CONTC/669/2026	BINITA KARSEL VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// 0 //
83	D-CONTC/3121/2026 CONTC/670/2026	SUBODH KUMAR SARANGI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
84	D-CONTC/3306/2026 CONTC/671/2026	GOURANGA CHARAN PANDA VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	M/S NIRANJAN BISWAL , L.K.PATTANAYAK, L.PATTANAYAK VS	0 //
85	D-CONTC/3639/2026 CONTC/672/2026	SUSHANT KUMAR BEHURA VS USHA PADHEE, IAS	ADV. VS	// 0 //
86	D-CONTC/3672/2026 CONTC/673/2026	DILLIP KUMAR MALLICK VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	AUROBINDA SAHOO VS	// 0 //
87	D-CONTC/1178/2026 CONTC/674/2026	ASHOK KUMAR DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/1181/2026 CONTC/675/2026	SABITARANI HOTA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
89	D-CONTC/3808/2026 CONTC/676/2026	RABINDRA NATH BARIK VS SAUMYENDRA K PRIYASARSI, (IPS)	AMITABH MISHRA VS	// 0 //
90	D-CONTC/3858/2026 CONTC/677/2026	BHABANI MISHRA VS ARVIND SINGH, CHIEF EXECUTIVE OFFICER, TPCODL, BHUBANESWAR	AFRAAZ SUHAIL VS	// 0 //
91	D-CONTC/3439/2026	MADHUSMITA SETHI	SAHASRANSU SOURAV	//

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	CONTC/678/2026	VS	VS	0
		DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
92	D-CONTC/3440/2026	SWARNALATA PATASANI	SAHASRANSU SOURAV	//
	CONTC/679/2026	VS	VS	0
		DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
93	D-CONTC/550/2026	SUKANTI JENA	ADV.	//
	CONTC/680/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
94	D-CONTC/584/2026	PRAMOD NAYAK	ADV.	//
	CONTC/681/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
95	D-CONTC/587/2026	MALATI BHOI	ADV.	//
	CONTC/682/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
96	D-CONTC/1052/2026	MANJULA NAYAK	ADV.	//
	CONTC/683/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
97	D-CONTC/1053/2026	CHAMPA NAYAK	ADV.	//
	CONTC/684/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
98	D-CONTC/1056/2026	PAHALA @ PRAHALLADA BEHERA	ADV.	//
	CONTC/685/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
99	D-CONTC/1224/2026	BASANTA KUMAR BARIK	ADV	//
	CONTC/686/2026	VS	VS	0
		ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
100	D-CONTC/3219/2026	PRASANT KUMAR SAHOO	ADV	//
	CONTC/687/2026	VS	VS	0
		VISHAL KUMAR DEV, SECRETARY DEPARTMENT OF ENERGY		//
101	D-CONTC/3962/2026	ANIL KUMAR MISHRA	ADV.	//
	CONTC/688/2026	VS	VS	0
		RABI NARAYAN PADHI, O.A.S, TAHASILDAR, JAJPUR		//
102	D-CONTC/2708/2026	MAHESWAR BEHERA	SATRUGHNA DASH (A)	//
	CONTC/689/2026	VS	VS	0

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103	D-CONTC/3337/2026 CONTC/690/2026	CHANDRASEKHAR PADHI, ENGINEER IN CHIEF DEO IRRIGATION PROJECT, MAYURBHANJ JYOTI KULLU VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// // ()
104	D-CONTC/3361/2026 CONTC/691/2026	PRABASINI PANDA VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
105	D-CONTC/3369/2026 CONTC/692/2026	AKSHAYA KUMAR SINGH VS DR.N.THIRUBALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA	ADV. VS	// // ()
106	D-CONTC/3370/2026 CONTC/693/2026	DILLIP KUMAR SINGH VS DR.N.THIRUBALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA	ADV. VS	// // ()
107	D-CONTC/3419/2026 CONTC/694/2026	DR.UPENDRANATH BARIK VS ASWATHI S,COMM-CUM-SECRETARY,HEALTH AND F.W. DEPT,BHUBANESWAR	ADV. VS	// // ()
108	D-CONTC/3438/2026 CONTC/695/2026	MURALIDHAR MOHANTY VS BIRENDRA KEREKERA,IAS,DIRECTOR OF SECONDARY EDUCATION	ADV VS	// // ()
109	D-CONTC/3682/2026 CONTC/696/2026	SURENDRA KUMAR MISHRA VS N.THIRUMALLA NAIK, I.A.S	BIJOY DASMOHAPATRA VS	// // ()
110	D-CONTC/3744/2026 CONTC/697/2026	GIRIDHARI MOHANTY VS LAXMAN BHOI, D.E.O. CUM DISTRICT PROJECT CO ORDINATOR, SARVA SIKHYA ABHIJAN, SAMBALPUR	SAROJA KANTA SAMAL VS	// // ()
111	D-CONTC/3860/2026 CONTC/698/2026	THAKURA TUDU VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// // ()
112	D-CRLA/2349/2026 CRLA/124/2026	B.NAGESH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 2ND A.D.J.,CUTTACK(Cuttack)
113	D-CRLA/2706/2026 CRLA/125/2026	KRUPAKAR MUKHI@BANUA@KRUPA VS STATE OF ODISHA	MAHES DAS VS	2(A)CC/000062/2023 PHIRINGIA /107 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000034/2024

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114	D-CRLA/2747/2026 CRLA/126/2026	GANESH BANTHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PANIKOILI /119 /2018 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000102/2018
115	D-CRLA/2775/2026 CRLA/127/2026	BIHARILAL TAJAN VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /11 /2005 SPL.JUDGE (VIG), SUNDERGARH(Sundar) CT/0000047/2005
116	D-CRLA/2783/2026 CRLA/128/2026	SUNIL KUMAR NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KHAJURIPADA /25 /2020 SPECIAL JUDGE (POCSO), PHULBANI(K) Spl/0000012/2020
117	D-CRLA/1890/2026 CRLA/129/2026	YUBARAJ KISHORE PANI@YUBARAJ PANI@AMIR PANI VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	R.UDAYAGIRI /4 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000004/2024
118	D-CRLA/2799/2026 CRLA/130/2026	HADIBANDHU SAMAL@ HADIA SAMAL VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BANARAPAL /353 /2021 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000003/2022
119	D-CRLA/3095/2026 CRLA/131/2026	VINOD KUMAR VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /32 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000037/2010
120	D-CRLMA/1417/2026 CRLMA/20/2026	VICTIM VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	JUNAGARH /712 /2025 SPECIAL JUDGE, DHARMAGARH(Kalah) Spl/0000039/2025
121	D-CRLMA/2751/2026 CRLMA/21/2026	SASHI BHUSAN PANDEY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /77 /2025 J.M.F.C.,KHARIAR(Nuapada) CT/0000076/2025
122	D-CRLMC/2508/2026 CRLMC/351/2026	MAHESWAR NAYAK VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	BHUBANESWAR VIGILANCE /36 /2008 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000010/2010
123	D-CRLMC/2550/2026 CRLMC/352/2026	TINKU @ PRALAYA MEHER VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /101 /2014 S.D.J.M.,BARGARH(Bargarh) CT/0000264/2014
124	D-CRLMC/2793/2026 CRLMC/353/2026	SHISHIR JOSHI VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	CHANDIPOSHP S /35 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund) GR/0000365/2025
125	D-CRLMC/2906/2026	SOUBHAGYA KUMARI MUNI @ PINTU MUNI	SURYAKANTA DWIBEDI	KHALLIKOTE /202 /2023

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	CRLMC/354/2026	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000522/2023
126	D-CRLMC/2271/2026 CRLMC/355/2026	GUPTA CHANDRA BIDIKA VS REPUBLIC OF INDIA (CBI)	AMITABH MISHRA VS	BHUBANESWAR CBI /6 /2017 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000006/2018
127	D-CRLMC/2934/2026 CRLMC/356/2026	HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	NAYAGARH /84 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000233/2025
128	D-CRLMC/2876/2026 CRLMC/357/2026	DEBENDRANATH@DEVENDRANATH NAYAK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	PHULBANI TOWN /136 /2020 ASST. SESSION JUDGE(WOMENS COUR CT/0000438/2020
129	D-CRLMC/3031/2026 CRLMC/358/2026	NUSHART BARI VS MOHAMMAD ALLA	KOUSIK ANANDA GURU VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL CRMC/0000013/2020
130	D-CRLMC/2972/2026 CRLMC/359/2026	PAPU @ MD. BARAKTULA @ MD. BARAKTULLA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /239 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000230/2025
131	D-CRLMC/2989/2026 CRLMC/360/2026	BHABA @ BIBHUTI KUMAR PANDA VS STATE OF ODISHA	SNEHASISH BEHERA VS	TIGIRIA /151 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000046/2024
132	D-CRLMC/3326/2026 CRLMC/361/2026	BALABHADRA MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA (BERHAMPUR) /63 /2018 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001591/2018
133	D-CRLMP/2736/2026 CRLMP/144/2026	HIMANSHU MALLICK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	TIRTOL /1 /2026 () //
134	D-CRLMP/2820/2026 CRLMP/145/2026	PADMABATI ROUT VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BHARATPUR PS /222 /2025 () //
135	D-CRLMP/2436/2026 CRLMP/146/2026	RASBIHARI SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ / () //
136	D-CRLMP/1947/2026 CRLMP/147/2026	VICTIM VS	KABIRAJ SAHOO VS	BANAPUR P.S. /502 /2025 ()

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137	D-CRLMP/2155/2026 CRLMP/148/2026	STATE OF ODISHA RAJESWARI SAHU VS	PUJARANI MUDULI VS	// //0 S.D.J.M.,BARGARH(Bargarh)
138	D-CRLMP/29380/2025 CRLMP/149/2026	STATE OF ODISHA PRAMILA SAHOO VS	RAJ KISHORE SWAIN VS	ICC/0000046/2024 KENDRAPARA SADAR /151 /2025 ()
139	D-CRLMP/2355/2026 CRLMP/150/2026	STATE OF ODISHA ADISMRUTI MISHRA VS	GOUTAM KUMAR ACHARYA (SR. ADV.) VS	// CANTONMENT ROAD /293 /2025 ()
140	D-CRLMP/2397/2026 CRLMP/151/2026	STATE OF ODISHA DR KARTIK CHANDRA SAHU VS	SUJAY SHANKER SINGHDEO VS	// DHARAMGARH /53 /2017 ()
141	D-CRLMP/2192/2026 CRLMP/152/2026	STATE OF ODISHA KISHAN KUMAR MALIK VS	BIJAY KUMAR MOHANTY VS	// //0 ()
142	D-CRLMP/40867/2025 CRLMP/153/2026	STATE OF ODISHA DIBAKAR SAHOO VS	APARESH BHOI VS	// //0 JUDGE FAMILY COURT,BHUBANESWA
143	D-CRLMP/276/2026 CRLMP/154/2026	PRATIMA SAHOO RAJESH PANDA VS	BIJAYA KUMAR ROUTRAY VS	Crp/0000176/2023 BHOGRAI /324 /2025 ()
144	D-CRLMP/2908/2026 CRLMP/155/2026	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// //0 ()
145	D-CRLREV/1305/2026 CRLREV/100/2026	STATE OF ODISHA DEEPAK KUMAR BEHERA @ DIPAK KUMAR BEHERA VS	PRASANNA KUMAR MISHRA VS	// BHUBAN /188 /2015 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
146	D-CRLREV/2939/2026 CRLREV/101/2026	STATE OF ODISHA ANIMESH MANDAL VS	KARUNAKAR GAYA VS	CT/0000107/2016 // J.M.F.C.,MOTTU AT M.V.79(Malkangiri)
147	D-CRLREV/2529/2026 CRLREV/102/2026	STATE OF ODISHA BISWANATH PURTY VS SABITA PURTY	RAMESH CHANDRA MAHARANA VS	MIS.CASE/0000046/2026 //0 CIVIL JUDGE (JD) CUM JMFC, THAKUR MIS.CASE/0000004/2024

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148	D-CRLREV/3192/2026 CRLREV/103/2026	SUSHANTA@SUSANTA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000032/2024
149	D-CRLREV/2624/2026 CRLREV/96/2026	JAHNABEE SAHOO VS SAROJ KUMAR SAHOO	RAMDAS ACHARY VS	//0 SPECIAL JUDGE, (C.B.I.-II),BHUBANESW CRA/0000030/2025
150	D-CRLREV/2644/2026 CRLREV/97/2026	JERAT SHEKH VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHAMNAGAR /409 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) MIS.CASE/0000131/2025
151	D-CRLREV/2727/2026 CRLREV/98/2026	SANDHYA RANI PARIDA VS MAMATA MALLIK	BRAHMANANDA TRIPATHY VS	//0 J.M.F.C,CUTTACK(Cuttack) CRMC/0000111/2025
152	D-CRLREV/2847/2026 CRLREV/99/2026	SUNITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /266 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000128/2025
153	D-GUAP/3208/2026 GUAP/1/2026	PAWAN KUMAR AGARWALLA VS DEBAKI NANDAN DHANUKA	AKSHYA KUMAR SAHOO VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000053/2021
154	D-MACA/40906/2025 MACA/106/2026	GANDARAM BEHERA VS SUMANTRA PUTEL	SUSANT KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0001229/2018
155	D-MACA/3513/2026 MACA/107/2026	BIBHUTI BARAL VS KANHU BEHERA	PRABASH CHANDRA PATTANAIAK VS	// IV MACT,PURI(Puri) Mac/0000452/2017
156	D-MACA/1522/2026 MACA/108/2026	PRADEEP KUMAR PATRA VS SANJULATA SAHU	SRINIBASH SATAPATHY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000219/2016
157	D-MACA/2398/2026 MACA/109/2026	SUDHIR KUMAR MOHANTY VS BIRANCHINARAYAN SAHU	JEEVANJYOTI MOHANTY VS	// III MACT,PURI(Puri) Mac/0000378/2001
158	D-MACA/2473/2026 MACA/110/2026	DEBI PRASAD DAS VS BINAPANI RATH	JEEVANJYOTI MOHANTY VS	// III MACT,PURI(Puri) Mac/0000175/1989
159	D-MATA/3507/2026	DILLIP KUMAR DASH	SRIDHAR RATH	//

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	MATA/35/2026	VS JYOTIRMAYEE DASH	VS	JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000070/2024
160	D-RPFAM/3663/2026 RPFAM/39/2026	LAXMI NARAYAN SWAIN VS GEETANJALI SWAIN	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,RAYAGADA(Ra Crp/0000021/2025
161	D-RSA/419/2026 RSA/56/2026	PREMANANDA NAYAK VS KAJAL JYOTI SAHOO	BRUNDABAN ROUT VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU RFA/0000045/2025
162	D-RVWPET/2471/2026 RVWPET/18/2026	APARAJITA KHAMARI VS THE RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR BENCH , BBSR	RAMANATH ACHARYA VS	// ()
163	D-RVWPET/45733/2025 RVWPET/19/2026	BHUMISUTA NAIK VS BHUBANESWAR SAHU	DEBASISH PATNAIK VS	// ()
164	D-WA/3653/2026 WA/179/2026	STATE OF ODISHA VS SUDHANSHU KUMAR RAY	SUMAN PATTANAYAK,A.G.A VS	// ()
165	D-WA/52087/2025 WA/180/2026	ODISHA GRAMEEN BANK, KHORDHA VS MANGAL MARNDI	KHAN MAHMOODUL HASAN NIAMATI VS	// ()
166	D-WA/3077/2026 WA/181/2026	STATE OF ODISHA VS SATYABADI PARIDA	AISWARYA DASH,A.S.C VS	// ()
167	D-WA/3746/2026 WA/182/2026	ODISHA MINING CORPORATION LTD., KHURDA VS DURGA CHARAN DAS	PAMI RATH(SR.ADV.) VS	// ()
168	D-WA/3793/2026 WA/183/2026	ODISHA MINING CORPORATION LTD.,KHURDA VS ODISHA MINING WORKERS FEDERATION,KHURDA	PAMI RATH, (SR.ADV.) VS	// ()
169	D-WA/3667/2026 WA/184/2026	STATE OF ODISHA VS DILLIP KUMAR BISWAL	SUMAN PATTANAYAK,A.G.A VS	// ()
170	D-WA/3670/2026 WA/185/2026	STATE OF ODISHA VS	SABITA RANJAN PATTNAIK,A.G.A VS	// ()

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		IPSIT DASH		//
171	D-WA/3221/2026	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//
	WA/186/2026	VS	VS	0
		MONALI ROUSTRAY		//
172	D-WA/3651/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/187/2026	VS	VS	0
		DIRECTOR OF INDUSTRIES, MICRO SMALL ENTERPRENEURS FACILITATION COUNCIL,ODISHA		//
173	D-WA/1893/2026	VICE CHANCELLOR,UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR	GYANA RANJAN MAHAPATRA	//
	WA/188/2026	VS	VS	0
		LITUN PRADHAN		//
174	D-WP(C)/3244/2026	SABITA MISHRA	RAMA CHANDRA JENA	//
	WP(C)/3306/2026	VS	VS	0
		STATE OF ODISHA		//
175	D-WP(C)/3351/2026	BHARAT BISWAL	DILIP KUMAR SAHU	//
	WP(C)/3307/2026	VS	VS	0
		STATE OF ODISHA		//
176	D-WP(C)/3247/2026	GIRIBALA MOHANTY	RAMA CHANDRA JENA	//
	WP(C)/3308/2026	VS	VS	0
		STATE OF ODISHA		//
177	D-WP(C)/3352/2026	BIPIN MEHER	DILIP KUMAR SAHU	//
	WP(C)/3309/2026	VS	VS	0
		STATE OF ODISHA		//
178	D-WP(C)/3382/2026	SAUMENDRA NAYAK	SRINIVAS MOHANTY	//
	WP(C)/3310/2026	VS	VS	0
		STATE OF ODISHA		//
179	D-WP(C)/3250/2026	PADMA LOCHAN SINGH	DIPTENDU SUNDAR RAY	//
	WP(C)/3311/2026	VS	VS	0
		STATE ELECTION COMMISSION, ODISHA		//
180	D-WP(C)/3383/2026	ARCHANA RAY	SRINIVAS MOHANTY	//
	WP(C)/3312/2026	VS	VS	0
		STATE OF ODISHA		//
181	D-WP(C)/3395/2026	JAYASHREE BEHERA	SRINIVAS MOHANTY	//
	WP(C)/3313/2026	VS	VS	0
		STATE OF ODISHA		//

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182	D-WP(C)/3613/2026 WP(C)/3314/2026	SARALAMANI NANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
183	D-WP(C)/3265/2026 WP(C)/3315/2026	M/S SAMALAI TRANSPORT, KEONJHAR VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
184	D-WP(C)/3289/2026 WP(C)/3316/2026	MINAKSHI PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
185	D-WP(C)/3216/2026 WP(C)/3317/2026	PRATIMA KAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
186	D-WP(C)/2756/2026 WP(C)/3318/2026	ABHIRAM DEHURY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
187	D-WP(C)/46944/2025 WP(C)/3319/2026	AHALYA DAKUA VS PRNCIPAL SECRETARY TO GOVERNMENT ,BHUBANESWAR	SANDHYARANI PANI VS	// 0 //
188	D-WP(C)/2757/2026 WP(C)/3320/2026	RAMESH KUMAR JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
189	D-WP(C)/3673/2026 WP(C)/3321/2026	NAROTTAM NAYAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
190	D-WP(C)/3859/2026 WP(C)/3322/2026	MALATI PANIGRAHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
191	D-WP(C)/3480/2026 WP(C)/3323/2026	M/S LINGARAJ INFRASTRUCTURE PVT LTD, BHUBANESWAR VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	MANMAYA KUMAR DASH VS	// 0 //
192	D-WP(C)/44417/2025 WP(C)/3324/2026	RAMAKANTA GAHIR VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
193	D-WP(C)/54705/2025	AGASTI DHARUA	SUJIT KUMAR DASH	//

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	WP(C)/3325/2026	VS	VS	0
		RAJESH KUMAR AGRAWAL		//
194	D-WP(C)/54880/2025	CHAKRADHAR SINGH	GIRIDHARI SINGH	//
	WP(C)/3326/2026	VS	VS	0
		CHAIRMAN, GRAMIN BANK, BBSR		//
195	D-WP(C)/2296/2026	PREMRAJ SAHU	GOPAL PRASAD JENA	//
	WP(C)/3327/2026	VS	VS	0
		THE CHAIRMAN, NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI		//
196	D-WP(C)/2310/2026	M/S.TRANSPOWER, MAYURBHANJ	SATYABRATA SENAPATI	//
	WP(C)/3328/2026	VS	VS	0
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD, BHUBANESWAR		//
197	D-WP(C)/3795/2026	SHREE VENKETESH CONSTRUCTION AND CO.,SAMBALPUR	KRUSHNA CHANDRA DASH	//
	WP(C)/3329/2026	VS	VS	0
		UNION OF INDIA		//
198	D-WP(C)/3554/2026	HEMANTA KUMAR PRADHAN	KARTIK CHANDRA TRIPATHY	//
	WP(C)/3330/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/3394/2026	SHISIR KUMAR MALLICK	SRINIVAS MOHANTY	//
	WP(C)/3331/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/3399/2026	RIMASHREE MOHANTY	SRINIVAS MOHANTY	//
	WP(C)/3332/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/3355/2026	M/S KCS PVT.LTD, KHURDA	SUVENDU KUMAR RAY	//
	WP(C)/3333/2026	VS	VS	0
		ORISSA INDUSTRIAL DEVELOPMENT CORPORATION, KHURDA		//
202	D-WP(C)/3400/2026	PRAKASH MONDAL	SRINIVAS MOHANTY	//
	WP(C)/3334/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/3200/2026	MANJU BISWAL	BIJAYA KUMAR NAYAK (3)	//
	WP(C)/3335/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/1414/2026	MAHALAKSHMI PATRO	SANDHYARANI PANI	//
	WP(C)/3336/2026	VS	VS	0

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205	D-WP(C)/3615/2026 WP(C)/3337/2026	THE COMMISSIONER CUM SECRETARY, DEPT OF HIGHER EDUCATION, BHUBANESWAR KAVI VS FOOD CORPORATION OF INDIA, NEW DELHI	GYANA RANJAN SETHI VS	// // 0 //
206	D-WP(C)/3388/2026 WP(C)/3338/2026	BALARAMA MAHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
207	D-WP(C)/3201/2026 WP(C)/3339/2026	DR.NILACHAL MISHRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
208	D-WP(C)/1682/2026 WP(C)/3340/2026	LOKNATH DEHURI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
209	D-WP(C)/3035/2026 WP(C)/3341/2026	LAXMAN JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
210	D-WP(C)/1884/2026 WP(C)/3342/2026	SANYASHI MAHAPATRA VS TAHASILDAR BETNOTI, MAYURBHANJ	PRAFULLA CHANDRA ACHARYA VS	// 0 //
211	D-WP(C)/3253/2026 WP(C)/3343/2026	BRAJARAJNAGAR TRUCK OWNERS ASSOCIATION, JHARSUGUDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
212	D-WP(C)/3796/2026 WP(C)/3344/2026	BASUDEVPUR BISTHAPITA KSHATIGRAST PRAJASANGHA, ANGUL VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
213	D-WP(C)/3660/2026 WP(C)/3345/2026	NIRANJAN MAHARANA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
214	D-WP(C)/28819/2025 WP(C)/3346/2026	BISWANATH SAMANTARAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
215	D-WP(C)/2734/2026 WP(C)/3347/2026	DEBENDRA NATH PANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //

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216	D-WP(C)/52724/2025 WP(C)/3348/2026	GOBARDHAN NAYAK VS SURENDRANATH NAYAK	GOBARDHAN NAYAK VS	// 0 //
217	D-WP(C)/3558/2026 WP(C)/3349/2026	AKSHYA KUMAR SANKHUA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
218	D-WP(C)/3661/2026 WP(C)/3350/2026	SHYAMAGHANA BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
219	D-WP(C)/2738/2026 WP(C)/3351/2026	KABITA JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	D-WP(C)/2743/2026 WP(C)/3352/2026	PRADEEP KUMAR JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
221	D-WP(C)/3564/2026 WP(C)/3353/2026	BAIDHAR SETHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
222	D-WP(C)/3786/2026 WP(C)/3354/2026	BIJOY KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
223	D-WP(C)/3570/2026 WP(C)/3355/2026	PADMA SELMA VS CHIEF MANAGER AND PRINCIPAL OFFICER, UTKAL GRAMEEN BANK, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR	KARTIK CHANDRA TRIPATHY VS	// 0 //
224	D-WP(C)/2754/2026 WP(C)/3356/2026	NARAYAN CHANDRA SENAPATI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	D-WP(C)/51015/2025 WP(C)/3357/2026	JASODA SAMAL VS THE S.D.O.(ELECTRICAL) CUM ASSESSING OFFICER, CUTTACK	TUSAR KANTA SAHOO VS	// 0 //
226	D-WP(C)/3407/2026 WP(C)/3358/2026	KALI PRASAD SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
227	D-WP(C)/2122/2026	MAA MANGALA PRIMARY FISHERMENS CO-OPERATIVE SOCIETY, PURI	SHASHANKA SHEKHAR PATRA	//

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	WP(C)/3359/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/53623/2025 WP(C)/3360/2026	SANTOSH KUMAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
229	D-WP(C)/3408/2026 WP(C)/3361/2026	M/S BHABAGRAHI BARIK, CUTTACK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	JANAKALYANA MOHANTY VS	// 0 //
230	D-WP(C)/54375/2025 WP(C)/3362/2026	JAYANTI DAS VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //
231	D-WP(C)/52710/2025 WP(C)/3363/2026	GOBARDHAN NAYAK VS NAKAPHODI NAYAK	GOBARDHAN NAYAK VS	// 0 //
232	D-WP(C)/3281/2026 WP(C)/3364/2026	UNION OF INDIA VS THE REGIONAL LABOUR COMMISSIONER, KHURDA	AJAY KUMAR ROY VS	// 0 //
233	D-WP(C)/3410/2026 WP(C)/3365/2026	ASHOK KUMAR SETHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
234	D-WP(C)/4150/2026 WP(C)/3366/2026	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
235	D-WP(C)/3411/2026 WP(C)/3367/2026	DIPAK JYOTI SARANGI VS BANK OF INDIA, MUMBAI	KAPILA CHARAN NAYAK VS	// 0 //
236	D-WP(C)/4145/2026 WP(C)/3368/2026	BABURAM MALLIK VS COLLECTOR, PURI	KARUNAKAR GAYA VS	// 0 //
237	D-WP(C)/3571/2026 WP(C)/3369/2026	ANAND PRASAD JAISWAL VS ADDITIONAL COMMISSIONER OF STATE TAX(APPEAL), CENTRAL ZONE-1, CUTTACK	RAVI SHANKAR SAMAL VS	// 0 //
238	D-WP(C)/3560/2026 WP(C)/3370/2026	ABHISEK DASH VS	BISIKESAN PRADHAN VS	// 0

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239	D-WP(C)/3584/2026 WP(C)/3371/2026	SUMITRA PADHY JAGABANDHU PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// // 0 //
240	D-WP(C)/3637/2026 WP(C)/3372/2026	SRI SRI DAKHINAKALI SHG, SIKULA, GANJAM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
241	D-WP(C)/3828/2026 WP(C)/3373/2026	PRAMOD KUMAR RATHA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
242	D-WP(C)/3624/2026 WP(C)/3374/2026	JAGNYA NARAYAN SHG, ARAKHAPUR, GANJAM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
243	D-WP(C)/3627/2026 WP(C)/3375/2026	MAA TARA TARINI SHG, GANJAM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
244	D-WP(C)/3632/2026 WP(C)/3376/2026	MUKTESWAR SHG, GANJAM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
245	D-WP(C)/3829/2026 WP(C)/3377/2026	SURAJ KUMAR RAUL VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
246	D-WP(C)/3959/2026 WP(C)/3378/2026	NEW MODERN TECHNOMECH PVT. LTD., BARIPADA VS STATE BANK OF INDIA, BALASORE	SUPRATIK ACHARYA VS	// 0 //
247	D-WP(C)/2186/2026 WP(C)/3379/2026	SASMITA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
248	D-WP(C)/3811/2026 WP(C)/3380/2026	BALABHADRA DEHURY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
249	D-WP(C)/4163/2026 WP(C)/3381/2026	JAGANNATH BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

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250	D-WP(C)/3830/2026 WP(C)/3382/2026	SUSHIL SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
251	D-WP(C)/3815/2026 WP(C)/3383/2026	SABITA AGRAWALA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
252	D-WP(C)/2761/2026 WP(C)/3384/2026	DHARMENDRA MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
253	D-WP(C)/4127/2026 WP(C)/3385/2026	SANJUKTA PANDA VS ANANDA JAMADAR	DHANANJAYA MUND VS	// 0 //
254	D-WP(C)/2103/2026 WP(C)/3386/2026	DURYODHAN SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION (BMC), BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //
255	D-WP(C)/4133/2026 WP(C)/3387/2026	SUDARSAN SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
256	D-WP(C)/38790/2025 WP(C)/3388/2026	PODAPADI MAHILA MAHASANGHA GRAM PANCHAYAT, PODAPADI, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/3401/2026 WP(C)/3389/2026	PRAMILA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
258	D-WP(C)/3848/2026 WP(C)/3390/2026	GYANARANJAN BARIK VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
259	D-WP(C)/3930/2026 WP(C)/3391/2026	DHANURJAY NARAYAN DEO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
260	D-WP(C)/3873/2026 WP(C)/3392/2026	SIKSHA O ANUSANDHAN, BHUBANESWAR VS BAIJANATH SHARMA	KSHIROD KUMAR ROUT VS	// 0 //
261	D-WP(C)/4136/2026	DABORA FLORIA	GYANA RANJAN SETHI	//

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	WP(C)/3393/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3285/2026 WP(C)/3394/2026	NILAKANTHA JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
263	D-WP(C)/3931/2026 WP(C)/3395/2026	JAGANNATH PATTANAİK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
264	D-WP(C)/3008/2026 WP(C)/3396/2026	BIMAL KUMAR SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
265	D-WP(C)/3939/2026 WP(C)/3397/2026	BISHNU NARAYAN NAIK @ BARIK VS LALSUNDAR NAIK	JIBAN RANJAN DASH VS	// 0 //
266	D-WP(C)/3929/2026 WP(C)/3398/2026	M/S PYRAMID CITYS SCAPE PVT LTD. KHORDHA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
267	D-WP(C)/4169/2026 WP(C)/3399/2026	PRAKASH KUMAR SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
268	D-WP(C)/4021/2026 WP(C)/3400/2026	SUNANDA RAY VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
269	D-WP(C)/4130/2026 WP(C)/3401/2026	RITANJALI BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
270	D-WP(C)/3879/2026 WP(C)/3402/2026	SKATING ASSOCIATION OF ODISHA, BADAMBADI, CUTTACK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
271	D-WP(C)/4142/2026 WP(C)/3403/2026	CHARAN PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
272	D-WP(C)/3031/2026 WP(C)/3404/2026	KRISHNA NAYAK VS	NIHAL RATH VS	// 0

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273	D-WP(C)/3318/2026 WP(C)/3405/2026	STATE OF ODISHA RASMITA SAHOO VS	PRONROY MOHANTY VS	// // ()
274	D-WP(C)/3573/2026 WP(C)/3406/2026	STATE OF ODISHA DEV KUMAR GARU VS	LAMBODAR PRADHAN VS	// // ()
275	D-WP(C)/4023/2026 WP(C)/3407/2026	TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA, KENDRAPARA M/S ANANTA MALIK @ MALLICK,KANDHAMAL VS	KANANBALA ROY CHOUDHURY VS	// // ()
276	D-WP(C)/1873/2026 WP(C)/3408/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI RANJIT KUMAR BEHERA VS	BIJAYA LAXMI SAHOO VS	// // ()
277	D-WP(C)/3576/2026 WP(C)/3409/2026	STATE OF ODISHA RAMESH CHANDRA KHATEI VS	NIRANJAN NAYAK VS	// // ()
278	D-WP(C)/3580/2026 WP(C)/3410/2026	STATE OF ODISHA ULLASA CHANDRA SARANGI VS	NIRANJAN NAYAK VS	// // ()
279	D-WP(C)/4148/2026 WP(C)/3411/2026	STATE OF ODISHA KAILASH CHANDRA SAHU VS	AMULYA RATNA PANDA VS	// // ()
280	D-WP(C)/1972/2026 WP(C)/3412/2026	SUB COLLECTOR, KANDHAMAL SURAJ KUMAR ROUT VS	BIBHUTI BHUSAN SWAIN VS	// // ()
281	D-WP(C)/3403/2026 WP(C)/3413/2026	STATE OF ODISHA SARITA SUNA VS	SRINIVAS MOHANTY VS	// // ()
282	D-WP(C)/3026/2026 WP(C)/3414/2026	STATE OF ODISHA RAMAKANTA NAYAK VS	VS	// // ()
283	D-WP(C)/3583/2026 WP(C)/3415/2026	STATE OF ODISHA PURNA CHANDRA MISHRA VS	NIRANJAN NAYAK VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/3086/2026 WP(C)/3416/2026	TUSHAR NAYAK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
285	D-WP(C)/3588/2026 WP(C)/3417/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED,BIRAMITRAPUR, VS THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA	SUNANDA GINHA VS	// 0 //
286	D-WP(C)/3295/2026 WP(C)/3418/2026	PANCHU MOHAPATRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
287	D-WP(C)/3404/2026 WP(C)/3419/2026	PRAMODINI DASH VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
288	D-WP(C)/3095/2026 WP(C)/3420/2026	JHUNA SWAIN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
289	D-WP(C)/3608/2026 WP(C)/3421/2026	BASANT KUMAR DAS VS THE LAND REFORM COMMISSION, CUTTACK	DURGA PRASAD JENA VS	// 0 //
290	D-WP(C)/3004/2026 WP(C)/3422/2026	DANDAPANI SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
291	D-WP(C)/3589/2026 WP(C)/3423/2026	NARAYAN JENA VS STATE OF ODISHA	SISIR CHANDRA DASH VS	// 0 //
292	D-WP(C)/54245/2025 WP(C)/3424/2026	GOURI LOHAR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
293	D-WP(C)/3322/2026 WP(C)/3425/2026	RAJENDRA SUNA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
294	D-WP(C)/3405/2026 WP(C)/3426/2026	SURENDRANATH MOHANTY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
295	D-WP(C)/3611/2026	SUGGU SIMANCHALAM @ S.SIMANCHALAM	RABINDRA KUMAR SAHOO	//

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	WP(C)/3427/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/3327/2026 WP(C)/3428/2026	INDRAMANI SAMANTARAY VS BANK OF BARODA, BBSR	SUDHANSU SEKHAR DASH VS	// 0 //
297	D-WP(C)/3839/2026 WP(C)/3429/2026	BASANTA NAYAK VS TPCODL, BHUBANESWAR, KHURDA	ASHOK KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/3876/2026 WP(C)/3430/2026	BALARAJU PATRO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
299	D-WP(C)/49522/2025 WP(C)/3431/2026	JADUNATH SAMAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
300	D-WP(C)/3638/2026 WP(C)/3432/2026	M/S.GOPAL PUR PORTS LTD, CHATRAPUR, GANJAM VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
301	D-WP(C)/3616/2026 WP(C)/3433/2026	AVAYA KUMAR PARIDA VS UNION BANK OF INDIA	BANSHIDHAR SATAPATHY VS	// 0 //
302	D-WP(C)/4073/2026 WP(C)/3434/2026	SATYABADI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
303	D-WP(C)/51194/2025 WP(C)/3435/2026	SUSHILA NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
304	D-WP(C)/4211/2026 WP(C)/3436/2026	SOLENSHREE MOHANTY VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
305	D-WP(C)/2260/2026 WP(C)/3437/2026	SASMITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
306	D-WP(C)/46636/2025 WP(C)/3438/2026	SANTOSH KUMAR MOHANTY VS	AJAY KUMAR TRIPATHY VS	// 0

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307	D-WP(C)/4157/2026 WP(C)/3439/2026	STATE OF ODISHA BIBEKAKANTA DAS VS	NIHAL RATH VS	// // 0
308	D-WP(C)/3591/2026 WP(C)/3440/2026	STATE OF ODISHA THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR, VS	SMANANTARHA VS	// // 0
309	D-WP(C)/4160/2026 WP(C)/3441/2026	THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER (CENTRAL), ROURKELA PRATAP KUMAR PANDA VS	NIHAL RATH VS	// // 0
310	D-WP(C)/3329/2026 WP(C)/3442/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	SUDHANSU SEKHAR DASH VS	// // 0
311	D-WP(C)/3594/2026 WP(C)/3443/2026	BANK OF BARODA, BBSR THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED, BIRMITRAPUR, VS	SMANANTARHA VS	// // 0
312	D-WP(C)/4228/2026 WP(C)/3444/2026	THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER (CENTRAL), ROURKELA GIRIDHARILAL KHANDELWAL VS	SK. ZAFARULLA VS	// // 0
313	D-WP(C)/3330/2026 WP(C)/3445/2026	STATE OF ODISHA KRUSHNA BEHARI MOHANTY VS	SIDHARTH SHANKAR PADHY VS	// // 0
314	D-WP(C)/4223/2026 WP(C)/3446/2026	STATE OF ODISHA SK. JABIR HUSSAIN VS	SK. ZAFARULLA VS	// // 0
315	D-WP(C)/3872/2026 WP(C)/3447/2026	STATE OF ODISHA SUSANTA KUMAR PATEL VS	JYOTI RANJAN KHUNTIA VS	// // 0
316	D-WP(C)/3922/2026 WP(C)/3448/2026	STATE OF ODISHA SUDHIR KUMAR SAHU VS	BINOD KUMAR HATI VS	// // 0
317	D-WP(C)/3593/2026 WP(C)/3449/2026	STATE OF ODISHA SULOCHANA SAHOO VS	PRATYUSHA NAIDU VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/3334/2026 WP(C)/3450/2026	TAPAN KUMAR SETHI VS BANK OF BARODA, BBSR	SUDHANSU SEKHAR DASH VS	// () //
319	D-WP(C)/1206/2026 WP(C)/3451/2026	SHYAMALENDU NAYAK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// () //
320	D-WP(C)/4205/2026 WP(C)/3452/2026	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
321	D-WP(C)/54248/2025 WP(C)/3453/2026	DEBENDRA KUMAR DEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// () //
322	D-ABLAPL/2772/2026 ABLAPL/1269/2026	SAYED GOLAM AHMED VS STATE OF ODISHA	NIRANJAN LENKA VS	BHADRAK TOWN /274 /2016 () //
323	D-ABLAPL/2243/2026 ABLAPL/1270/2026	MANOJ KUMAR DAS @ RINKU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK TOWN /43 /2026 () //
324	D-ABLAPL/36741/2025 ABLAPL/1271/2026	MAHESWAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /265 () //
325	D-ABLAPL/38442/2025 ABLAPL/1272/2026	TUBU @ SANTOSH MOHANTY VS STATE OF ODISHA	ABANI KANTA MOHANTY VS	JAGATPUR /729 /2025 () //
326	D-ABLAPL/2354/2026 ABLAPL/1273/2026	ARMAN PATTNAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /29 /2026 () //
327	D-ABLAPL/675/2026 ABLAPL/1274/2026	MOHAMMAD SUHAIL AP @ MUHAMMED SUHAIL AP VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	MANGALA BAG /408 /2025 () //
328	D-ABLAPL/2496/2026 ABLAPL/1275/2026	BISWABIHARI PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CRRI /300 /2025 () //
329	D-ABLAPL/2617/2026	TAPAN MALLIK	AMITAV TRIPATHY	SOHELLA /276 /2025

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	ABLAPL/1276/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2127/2026 ABLAPL/1277/2026	SOUMYENDRA MOHARANA @ SOUMENDRA MOHARANA VS STATE OF ODISHA	KAJAL SAHOO VS	BHARATPUR PS /508 /2025 () //
331	D-ABLAPL/2621/2026 ABLAPL/1278/2026	DUSMANTA MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KHARIAR /23 /2026 () //
332	D-ABLAPL/2631/2026 ABLAPL/1279/2026	SUSHANTA KUMAR PANDA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR BEHERA 1 VS	CUTTACK VIGILANCE /40 /2025 () //
333	D-ABLAPL/2753/2026 ABLAPL/1280/2026	SK. ASGAR ALLI @ ASGAR ALI KUNU PATHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /322 /2025 () //
334	D-ABLAPL/2719/2026 ABLAPL/1281/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /51 /2026 () //
335	D-ABLAPL/2683/2026 ABLAPL/1282/2026	BIKASH ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /37 /2026 () //
336	D-ABLAPL/2767/2026 ABLAPL/1283/2026	IKESH KUMAR SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /208 /2025 () //
337	D-ABLAPL/2842/2026 ABLAPL/1284/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /36 /2026 () //
338	D-ABLAPL/2725/2026 ABLAPL/1285/2026	ABULU BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /20 /2026 () //
339	D-ABLAPL/2696/2026 ABLAPL/1286/2026	SIBA PRASAD BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /18 /2026 () //
340	D-ABLAPL/2844/2026 ABLAPL/1287/2026	SUKANTA KUMAR PANDA VS	JYOTIRMAYA SAHOO VS	NACHUNI /206 /2025 ()

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341	D-ABLAPL/2771/2026 ABLAPL/1288/2026	STATE OF ODISHA DR. CHIRANJEEB SETHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// MAHILA P.S. BUXIBAZAR /13 /2026 ()
342	D-ABLAPL/2739/2026 ABLAPL/1289/2026	BAPUNI SETHY VS STATE OF ODISHA	GOURI KUMAR RATH VS	// MAHILA P.S. BUXIBAZAR /11 /2026 ()
343	D-ABLAPL/2848/2026 ABLAPL/1290/2026	SALIL SATADALA @ MIKUN MOHANTY VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	// PURI TOWN /207 /2024 S.D.J.M.,PURI(Puri) GR/0000476/2024
344	D-ABLAPL/2742/2026 ABLAPL/1291/2026	SK. ASGAR ALLI @ ASGAR ALI KUNU PATHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// DAITARI /107 /2025 ()
345	D-ABLAPL/2781/2026 ABLAPL/1292/2026	RAMAKRUSHNA NAHAK @ BULU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// BERHAMPUR SADAR /520 /2025 ()
346	D-ABLAPL/2853/2026 ABLAPL/1293/2026	SANTANU KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /11 /2026 ()
347	D-ABLAPL/2786/2026 ABLAPL/1294/2026	ANANTA KUMAR SAHU @ ANANTA SAHU VS STATE OF ODISHA	MAHES DAS VS	// LOISINGHA(BOLANGIR) /144 /2025 ()
348	D-ABLAPL/2743/2026 ABLAPL/1295/2026	PRAKASH BHOL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JANKIA P.S. /53 /2026 ()
349	D-ABLAPL/2825/2026 ABLAPL/1296/2026	SMRUTI RANJAN TRIPATHY VS STATE OF ODISHA	ABHISHEK DASH VS	// BHAWANIPATNA TOWN /28 /2026 ()
350	D-ABLAPL/2871/2026 ABLAPL/1297/2026	SATAR KHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// CHANDAKA P.S. /582 /2025 ()
351	D-ABLAPL/2745/2026 ABLAPL/1298/2026	BENUDHAR MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BAGHAMARI /17 /2026 ()

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352	D-ABLAPL/2883/2026 ABLAPL/1299/2026	SAJIT @ SAJID KHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CHANDAKA P.S. /583 /2025 () //
353	D-ABLAPL/2886/2026 ABLAPL/1300/2026	KHALID SETULA @ SAYAFULLA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /18 /2026 () //
354	D-ABLAPL/2889/2026 ABLAPL/1301/2026	KALIA @ KRISHNA REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANDAGIRI P.S. /24 /2026 () //
355	D-ABLAPL/2872/2026 ABLAPL/1302/2026	SK SAMSD @ SK SHAMSHAD VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /464 /2025 () //
356	D-ABLAPL/2892/2026 ABLAPL/1303/2026	TUKUNA @ KARTIK CHANDRA MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /126 /2025 () //
357	D-ABLAPL/2895/2026 ABLAPL/1304/2026	PURUSHOTTAM NARENDRA JIT SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /540 /2025 () //
358	D-ABLAPL/2899/2026 ABLAPL/1305/2026	DAMBURU KRADIKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /71 /2021 () //
359	D-ABLAPL/904/2026 ABLAPL/1306/2026	GOUTAM KUMAR PATRA @ GOUTTAM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /649 /2025 () //
360	D-ABLAPL/2097/2026 ABLAPL/1307/2026	RAJ KISHORE PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /27 /2026 () //
361	D-ABLAPL/2873/2026 ABLAPL/1308/2026	RAMA CHANDRA SAHOO @ BABUNI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /90 /2022 () //
362	D-ABLAPL/2491/2026 ABLAPL/1309/2026	PADMA CHARAN SAMAL VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	/ /0 C.J.M.,CUTTACK(Cuttack) 2(B)CC/0000001/2025
363	D-ABLAPL/2874/2026	BAPI @ SAROJ NAYAK	ANUGRAHA NARAYAN SAMANTARAY	ABHAYACHANDPUR /18 /2026

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	ABLAPL/1310/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2687/2026 ABLAPL/1311/2026	SATYA RANJAN BARAL VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	SATYABADI /421 /2025 () //
365	D-ABLAPL/2875/2026 ABLAPL/1312/2026	JAJNASEN ROUTA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000269/2025
366	D-ABLAPL/2826/2026 ABLAPL/1313/2026	BALARAM JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /35 /2026 () //
367	D-ABLAPL/2901/2026 ABLAPL/1314/2026	ANJANA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /47 /2023 () //
368	D-ABLAPL/2913/2026 ABLAPL/1315/2026	MAQSOOD AHMED KHAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHANJPUR /95 /2024 () //
369	D-ABLAPL/2869/2026 ABLAPL/1316/2026	KRUPASINDHU MUDULI VS UNION OF INDIA	BIKRAM SENAPATI VS	/ /0 () //
370	D-ABLAPL/40012/2025 ABLAPL/1317/2026	YOGENDRA BARAL @ JOGENDRA BARAL VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /723 /2025 () //
371	D-ABLAPL/2884/2026 ABLAPL/1318/2026	KALIA @ MAHAMMAD JAUDDIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /29 /2026 () //
372	D-ABLAPL/2963/2026 ABLAPL/1319/2026	SRIRAM @ MANASH KUMAR BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /13 /2026 () //
373	D-ABLAPL/2961/2026 ABLAPL/1320/2026	RAKESH MAJHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /175 /2023 () //
374	D-ABLAPL/2957/2026 ABLAPL/1321/2026	JAGA NAYAK VS	ARIJEET MISHRA VS	JEYPORE SADAR /225 /2025 ()

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375	D-ABLAPL/2907/2026 ABLAPL/1322/2026	STATE OF ODISHA ALOK PARIDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// TANGI (KHURDA) /499 /2025 () //
376	D-ABLAPL/2956/2026 ABLAPL/1323/2026	RAMESH MUNDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /106 /2025 () //
377	D-ABLAPL/2949/2026 ABLAPL/1324/2026	LIKU GHADEI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /29 /2026 () //
378	D-ABLAPL/2812/2026 ABLAPL/1325/2026	SUKANTA KUMAR ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHADRAK TOWN /225 /2025 () //
379	D-ABLAPL/2910/2026 ABLAPL/1326/2026	DHUSASAN BARIK VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	AIR FIELD P.S. /30 /2026 () //
380	D-ABLAPL/2428/2026 ABLAPL/1327/2026	CHINTU @ SRIKANTA @ SUKANTA KUMAR MISHRA VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /376 /2025 () //
381	D-ABLAPL/2652/2026 ABLAPL/1328/2026	KUNA @ AJAYA KUMAR SANDHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /99 /2025 () //
382	D-ABLAPL/2928/2026 ABLAPL/1329/2026	RAHUL KUMAR SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /268 /2021 () //
383	D-ABLAPL/2930/2026 ABLAPL/1330/2026	TUTU @ SUSHANTA GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /107 /2025 () //
384	D-ABLAPL/2695/2026 ABLAPL/1331/2026	DURGA PRASAD BEHERA VS STATE OF ODISHA	SUBHAM GHOSH VS	CUTTACK SADAR /56 /2026 () //
385	D-ABLAPL/2495/2026 ABLAPL/1332/2026	RAJA @ DIBYALOCHAN SWAIN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	LALBAG /12 /2026 () //

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386	D-ABLAPL/2782/2026 ABLAPL/1333/2026	SANGITA MANDAL @ SARDAR VS STATE OF ODISHA	BHOLANATH SAHA VS	KALIMELA /17 /2026 () //
387	D-ABLAPL/2933/2026 ABLAPL/1334/2026	BINAYAK PARIDA @ DAKU VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	DELANGA /21 /2026 () //
388	D-ABLAPL/2944/2026 ABLAPL/1335/2026	KAMINI DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /824 /2025 () //
389	D-ABLAPL/2992/2026 ABLAPL/1336/2026	MANOJ KUMAR NAHAK @ MANOJ NAHAK @ MANOJ KU. NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /27 /2026 () //
390	D-ABLAPL/2947/2026 ABLAPL/1337/2026	BIJAYA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /19 /2026 () //
391	D-ABLAPL/2952/2026 ABLAPL/1338/2026	Y.PRAKASH RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /214 /2023 () //
392	D-ABLAPL/2953/2026 ABLAPL/1339/2026	SUSIL GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /329 /2025 () //
393	D-ABLAPL/2970/2026 ABLAPL/1340/2026	SIPUN MOHAPATRA @ JYOTI PRAKASH MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /48 /2026 () //
394	D-ABLAPL/2982/2026 ABLAPL/1341/2026	ASHOK KUMAR DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /68 /2026 () //
395	D-ABLAPL/2991/2026 ABLAPL/1342/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	BALIANTA P.S. /29 /2026 () //
396	D-ABLAPL/2806/2026 ABLAPL/1343/2026	SONU BHOL @ ABHISEKA BISWAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /248 /2019 () //
397	D-ABLAPL/2980/2026	SAIRA BANU	KAUSTUVA MOHANTY	CUTTACK SADAR /41 /2026

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	ABLAPL/1344/2026	VS STATE OF ODISHA	VS	() //